

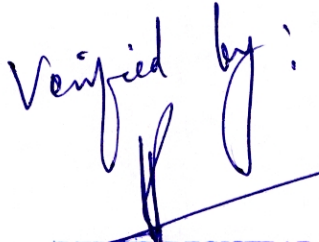
**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN
RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE
HIGH COURT OF SIKKIM FOR THE SECOND QUARTER ENDING, 2022**

Sl. No.	Name of the Court	Opening Balance as on 01/04/2022	Institution from 01/04/2022 to 30/06/2022	Disposal from 01/04/2022 to 30/06/2022	Pendency at the end of June, 2022
1.	HIGH COURT OF SIKKIM	02	01	01	02



Prepared by:

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Verified by:

DEPUTY REGISTRAR (Judl.)
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